

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**COMP. APPL/66(CH)2024**  
**And**  
**CP/12(CH)2024**

**IN THE MATTER OF:**

**BIZTECH2GO India Private Limited ...**

**Appellant**

**Versus**

**The Registrar of Companies NCT of ...  
Delhi & Haryana**

**Respondent**

**Under Section: 252(3), CA 2013**

**Rule: 11 of NCLT Rules, 2016**

**Order delivered on 14.06.2024**

**CORAM:**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner in : Mr. Vipul Gupta, Advocate  
main petition and  
applicant in COMP.  
APPL/66(CH)2024**

**For the RoC : Ms. Lata Prajapati, Company Prosecutor**

**ORDER**

**COMP. APPL/66(CH)2024**

This is an application filed under Rule 11 of NCLT Rules, 2016 seeking direction to the respondents to defreeze the petitioner's bank account for maintaining its day to day business affairs and for the satisfaction of ongoing liabilities along with the supporting affidavit.

We have heard the submissions made by the counsel for the petitioner.

In the interest of justice and in the interest of business of the appellants, the

June 14, 2024  
Priyanka

Banker i.e. ICICI Bank is directed to allow credits from the parties to the Bank Account No.344505000415 maintained with Hauj Khas Branch, New Delhi. However, this would not mean totally defreeze of the account. The prayer is partly allowed. Thus, CA No.66/2024 stands disposed of.

**CP/12(CH)2024**

None for the Income Tax Department is present at the time of hearing of the matter. Income Tax Department has not yet filed their report therefore learned counsel for the appellant may provide, the PAN Card of the appellant detail along with the copy of the appeal to the Income Tax Department so as to enable the Income Tax Department for filing their report.

Let the matter be posted to 23.08.2024.

Sd/-  
**(L. N. GUPTA)**  
**HON'BLE MEMBER (T)**

Sd/-  
**(DR. P.S.N. PRASAD)**  
**HON'BLE MEMBER (J)**